[Shri Vidya Charan Shukla]
Annual Report (Hindi and English versions) of the Garden Reach Workshops Limited, Calcutta, for the year 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956 [Placed in Library See No. LT—1882/72]

12.23 hrs.

LEAVE OF ABSENCE FROM THE SIT-FINGS OF THE HOUSE

MR SPEAKER: The Committee on Absence of Members from the Sittings of the House in their Fifth Report have recommended that leave of absence be gianted to the following Members for the periods indicated against each.—

- (1) Shri Ramachandran Kadannapali
- (2) Shri Satish Chandra
- (3) Shri Vikram Mahajan
- (4) Shri Bishwanath Jhunjhunwala
- (5) Shri C. K. Jaffer Shatiet
- (b) Shii Anant Prasad Sharma
- (7) Shu 1. H Gavit
- (8) Shri S R Damani

I take it that the House agrees with the recommendations of the Committee

SEVERAL HON MEMBERS Yes

MR, SPENKER. The Members will be informed accordingly

12.24 hrs

COMMITTEE ON PUBLIC UNDER-TAKINGS

FOURTIENTH, FIPIEPATH, SEVENTEENTH AND I'WENTY-FIRST REPORTS AND MINUTES

SHRI M B RANA (Broach) · I beg to present the following Reports and Minutes of the Committee on Public Undertakings:-

- (1) (i) Seventeenth Report on Personnel Policies and Labour-Management Relations in Public Undertakings
 - (ii) Minutes of the sittings of the Committee relating to the above Report.

- 30th March to 18th \pril, 1972 (Fourth Session)
- 18th April to 31st May, 1972 (Fourth Session)
- 18th April to 8th May, 1972 (Fourth Session).
- 28th March to 24th April, 1972 (Lourth Session)
- 24th March to 21st April, 1972 (Fourth Session).
- 24th April to 12th May, 1972 (Fourth Session)
- 21st April to 10th May, 1972 (Fourth Session)
- 5th April to 5th May, 1972 (Fourth Session)
- (2) (i) I wenty-first Report on Bharat Heavy Electricals Limited
 - (ii) Minutes of the sittings of the Committee relating to the above Report
- (3) Fourteenth Report regarding action taken by Government on the recommendations contained in their Sixtyeighth Report (Fourth Lok Sabha) on Bokaro Steel Limited.
- (4) Fifteenth Report regarding action taken by Government on the recommendations contained in their Thirteenth Report (Fourth Lok Sabha) on Ashoka Hotels Limited.
- (5) Minutes of the sittings of the Committee (1970-71) and (1971-72) relating to consideration and adoption of eleven Action Taken Reports.
- (6) Minutes of the sittings of the Committee (1970-71) and (1971-72) r clating to Procedural and Miscell and cu² matters.